

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

CP-219/(ND)/2017

IN THE MATTER OF:

**M/s. Deepak Beri & Ors.
Vs.
DB Engineering (P) Limited**

.. PETITIONER

... RESPONDENT

**SECTION :
Under Section 241/242**

Order delivered on 25.9.2017

**Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)**


For the Petitioner/Applicant : Mr. Akshay Mukherjee, Advocate
Ms. Dovyia Kapur, Advocate

For the Respondents : Mr. Jayant Mehta, Advocate
Mr. Samar Singh Kachwaha, Advocate
Mr. Bhaskar Subramanian, Advocate..for F-2
& Respondent No.2 in person.
Mr. Adhish Srivastava, Advocate for R-3 & 4

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 12.10.2017.


**(S.P. Gahlaut)
Bench officer-III**

Surjit
25.9.2017